

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.240/2016
RT CP(CAA)NO.118/Chd/Hry/2017**

In the matter of:

Scheme of amalgamation between:

Uttarakhand Automotives Ltd. ..Applicant No.1/Transferor company.

AND

Rico Auto Industries Limited ..Applicant No.2/Transferee company.

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.
Ms. Amarpreet Kaur, Senior Technical Assistant
for Official Liquidator, Chandigarh.

On request, adjourned to 30.11.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

November 13, 2017
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